

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 45**

**C.P. (IB)/1077(MB)2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES:    **DBS BANK INDIA LIMITED**

**V/s**

**MR. SUKANRAJ BHABUTMAL SHAH**

Sec. 95(1) of Insolvency and Bankruptcy Code, 2016.

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**ORDER**

1. Ld. Counsel Adv. Mishit Rugh Wani is present for the applicant. And Adv. Aayush Kothari is for Financial Creditor.
2. Ld.counsel Adv. Yahya Batatawala is present for the respondent.
3. Ld . counsel for the Personal Guarantee seeks some time to argue the matter. However, the pleadings are complete.
4. List this matter on **22.07.2024**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
Prajakta

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**